

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA (Companies. Act)/233/2023 in CP/841(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

NAME OF THE PARTIES:- Mr. Ketan Mehta
V/s
Fredun Pharmaceuticals Ltd and Other

Section: 58(3) of Companies Act, 2013

ORDER

Counsel, K Jagannathan appeared for the Petitioner through VC and Counsel, Rahul D Oak appeared for the Respondent Nos. 1 to 4 through VC. It has been stated that pleadings in the present Application is complete, reply has already been filed. However, Counsel for the Applicant states that he has not received copy of the reply. Counsel for the Respondent Nos. 1 to 4 is directed to serve a copy of the reply to the Applicant forthwith. List this matter for final hearing on **15.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)